

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

422(ND)2017

CORAM:

PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.02.2020

NAME OF THE COMPANY: Sh. Sanjay Kumar Jain & Ors. Vs. Bay  
Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

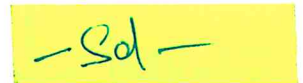
Present for the Respondent: Mr. Siddharth Shankar, Advocate

**ORDER**

No time left. Renotify this case on 14<sup>th</sup> <sup>April</sup> February, 2020



(L.N. Gupta)  
Member (T)



(Ina Malhotra)  
Member (J)